

**Claim of Shantan Innovations Private Limited As on 27/04/2024**

S. No.	Name of Stake Holder	Category	Claim Submitted	Claim Admitted	Rejected	Secured	Unsecured	% of Voting Share	Remark
1	Connect to Create	Operational Creditor	5,007,673.00	5,007,673.00	-	-	5,007,673.00	6.21%	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]"
2	Hong Kong Konka Limited	Operational Creditor	34,414,637.94	9,162,668.34	-	-	9,162,668.34	11.37%	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]"